## GOVERNMENT OF INDIA CIVIL AVIATION LOK SABHA

UNSTARRED QUESTION NO:2935 ANSWERED ON:11.08.2003 REVIVAL OF VAYUDOOT AMBATI BRAHMANAIAH;ANANTA NAYAK;PARSURAM MAJHI

## Will the Minister of CIVIL AVIATION be pleased to state:

- (a) whether the Government have proposed a massive financial bailout plan for Vayudoot;
- (b) if so, the details of this bail-out package;
- (c) whether Indian Airlines has sought a one-time budgetary support of Rs.100 crores to help pay dues of Vayudoot;
- (d) whether the Government propose to reduce this financial commitment;
- (e) if so, the details thereof; and
- (f) the reasons for and the manner in which the Government propose to help IA revive Vayudoot?

## **Answer**

MINISTER OF STATE OF THE MINISTRY OF CIVIL AVIATION (SHRI RAJIV PRATAP RUDY)

- (a),(b),(c), (d), and (e): Consequent upon the decision taken in May, 1994 to merge Vayudoot with Indian Airlines, the outstanding dues of Vayudoot amounting to Rs. 185.91 crores were to be discharged by Indian Airlines. However, keeping in view the severe financial constraints being faced by Indian Airlines, the company has approached Government for a solution to the problem of discharging the liabilities. The matter is under examination of Government.
- (f): There is no proposal to revive Vayudoot.